

**Report of Agricultural Prices Commission**

- \*39. { Shri Indrajit Gupta:  
 Shri P. R. Chakraverti:  
 Shrimati Savitri Nigam:  
 Shri P. C. Borooah:  
 Shri D. C. Sharma:  
 Shrimati Tarkeshwari Sinha:  
 Shri Vishwa Nath Pandey:  
 Shri Naval Prabhakar:  
 Shri Bibhuti Mishra:  
 Shri S. M. Banerjee:  
 Shri Yashpal Singh:  
 Shri M. L. Jadhav:  
 Shri Jedhe:  
 Shri P. R. Patel:  
 Shri K. N. Tiwary:  
 Shri Tridib Kumar Chaudhuri:  
 Shri Baswant:  
 Shri Raghunath Singh:  
 Shri R. Barua:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have fixed the minimum prices of Kharif cereals of the 1965-66 season on the advice of the Agricultural Prices Commission and in consultation with the Chief Ministers of the various States; and

(b) if so, the details thereof?

The Minister of Food and Agriculture (Shri C. Subramaniam): (a) Yes, Sir.

(b) A statement is placed on the Table of the Sabha. [Placed in Library. See No. LT-4489/65].

**Employees' State Insurance Scheme**

- \*40. { Shri Rameshwar Tantia:  
 Shri S. C. Samanta:  
 Shri Subodh Hansda:  
 Shri Hukam Chand Kachhavaia:  
 Shri Brij Raj Singh:  
 Shri Bade:

Will the Minister of Social Security be pleased to refer to the reply given

to Starred Question No. 103 on the 23rd February, 1965, and state:

(a) whether the report of the Committee appointed to review the working of the Employees' State Insurance Scheme has since been received;

(b) if so, what are the main recommendations made by the Committee; and

(c) the action taken thereon?

The Deputy Minister of Law (Shri Jaganatha Rao): (a) No, Sir.

(b) and (c). Do not arise.

**Gonda Parliamentary Election**

\*41. Shri Hari Vishnu Kamath: Will the Minister of Law be pleased to refer to the reply given to Starred Question No. 538 on the 23rd March, 1965 and state:

(a) whether the inquiry into the Gonda Parliamentary Election has been completed;

(b) if so, the main findings and conclusions thereof; and

(c) the action taken against the officials concerned?

The Minister of Law (Shri A. K. Sen): (a) No, Sir.

(b) and (c). Do not arise.

✓ विधान मण्डल तथा न्यायपालिका के बीच क्षेत्राधिकार सम्बन्धी विवाद

- \*42. { श्री प्रकाशचौर शास्त्री :  
 श्री जगन्मोहन सिंह सिद्धान्ती :  
 श्री प्र० चं० बच्चन :  
 श्री विश्वनाथ पाण्डेय :  
 श्रीमती स.रत्नेश्वरी सिन्हा :  
 श्री हेमराज :  
 श्री मधु लिमये :

क्या विधि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने विधानमंडल तथा न्यायपालिका के बीच विशेषाधिकार सम्बन्धी